

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.162/2019 in OA No.4344/2017

New Delhi, this the 8th day of July, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Shri Kothari Lal Meena (ST)
S/o Shri Ram Kumar Meena
Aged 54 years
Working as Office Supdt (Group-C)
Under Chief Crew Controller
Northern Railway
Laksar (U.P.)

-Applicant

(By Advocate: Mr.M.S.Reen)

Versus

Ministry of Railways & Others : through

1. Shri R.K. Verma
Secretary,
Ministry of Railways
Rail Bhawan,
Raisina Road,
New Delhi.
2. Shri T.P. Singh
General Manager,
Northern Railway,
Headquarter's Office
Baroda House,
New Delhi.
3. Shri A.K. Singhal
Divisional Railway Manager,
Northern Railway,
Moradabad Division,
Moradabad (U.P.)

- Respondents

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that respondents have passed reasoned and speaking order dated 23.04.2019.

In view of the same, the CP is closed and notices issued to respondent are discharged. However, the applicant may agitate his grievance, if so advised, by separate proceedings.

**(A.K.Bishnoi)
Member(A)**

**(S.N. Terdal)
Member (J)**

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